

from Bangalore Development Authority. The land was purchased partly for construction of their staff quarters and allotment to cooperative housing societies to be formed by LIC employees, the balance being kept for other uses of LIC.

(c) No, Sir. The LIC has decided to allot about 3.84 acres of land to a society to be formed by employees with a dominant membership of Class III staff.

**Award of punishment to Officers of National Textile Corporation (WBABO) Limited**

2695. SHRI SOMNATH CHATTERJEE: Will the Minister of COMMERCE be pleased to state:

(a) whether Central Vigilance Commission has recommended awarding punishment to some senior officers of the National Textile Corporation (WBABO) Ltd.;

(b) if so, action taken thereon; and

(c) whether the matter was brought to his notice by the Chief Minister, West Bengal and if so, reaction of Union Government thereto?

THE MINISTER OF COMMERCE AND STEEL & MINES (SHRI PRANAB MUKHERJEE): (a) and (b). Yes, Sir. Necessary punishment as recommended by the Central Vigilance Commission was given to concerned officers under the provisions of NTC (WBABO) Ltd. Conduct, Discipline and Appeal Rules.

(c) Yes, Sir. A suitable reply had been sent to the Chief Minister.

**Publications brought out by certain retired Senior Officers from Vasant Vihar, New Delhi**

2696. SHRI SANAT KUMAR MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether he is aware that some retired senior officers of his Ministry are bringing out publications entitled

'Customs Tariff', 'Central Excise Tariff and other such allied publications under the name and style of 'Cen-Cus' publications from Vasant Vihar, New Delhi and selling them at exorbitant prices in the market;

(b) what are the arrangements informal or formal, which subsist between these publishers and his Ministry under which all copies of notifications relating to Customs, Central Excise etc., circulars, orders and others departmental directives or instructions are being made available to them; and

(c) what are the difficulties which lie in the way of Government in not publishing in time the authenticated and Official Customs and Central Excise Tariffs, Manuals and other such publications and selling them to the public through its own agencies at reasonable prices?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) Government are aware that 'Cen-Cus' publications, Vasant Vihar, New Delhi are bringing out some publications relating to indirect taxes, and are selling them in the market at prices determined by them. Government have no independent information about the precise composition of this organisation, but from the publications brought out by them, it is apparent that some retired officers of this department are associated with them.

(b) There are no formal or informal arrangements between the Ministry and these publishers for the supply of internal circulars, directives or instructions of the Customs and Central Excise Departments. It is however reported that 'Cen-Cus' are availing themselves of the facility of getting from the Directorate of Publications, Customs and Central Excise, on payment of the specified amounts, copies of Customs and Central Excise notifications issued by this Ministry.

(c) Government have set up the Directorate of Publications, Customs and Central Excise, in May, 1979 for

the timely publication of Customs and Central Excise Manuals, Tariffs, notifications etc. for the use of department as well as for sale to the public. The Directorate is printing and making available copies of Customs and Central Excise notifications issued by this Ministry. The 1980 Edition of the Central Excise Tariff has already been brought out for sale to the public at a reasonable price and the Customs Tariff is expected to be brought out shortly.

**Guidelines for Foreign Posting of Officers of A.I.**

2697. SHRI SANAT KUMAR MANDAL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased state:

(a) whether there exist any guidelines for the Air-India in the matter of: foreign posting of officers of Traffic and Commercial Departments; if so, what;

(b) the number of officers who after having been given more than 3 postings abroad in South East Asia consecutively were given during this year 4th posting in the United States;

(c) how the suitability for such 4 postings—one after another—in an individual case is determined and the reasons for not giving equal chance to all officers in the grade for such foreign postings; and

(d) the tenure for foreign posting in the States at off-line Stations and after how many years service abroad, the officers are brought back to India?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir. For holding a representational post abroad, satisfactory record of work, experience in functional areas and ability in public relations and marketing are some of the criteria laid down.

(b) None in the Commercial Department.

(c) Does not arise.

(d) The tenure of postings anywhere abroad, including off-line stations in the U.S.A., is three to four years, which may be extended to a maximum of six years by the management in the interest of the Corporation.

**Joint Tourism Development Programme for Southern States**

2698. SHRI K. MALLANNA:

SHRI HIRALAL R. PARMAR:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a joint development programme is being formulated by the Tourism Corporations of several states in the South to attract tourists in this part of the country;

(b) whether the Union Government had helped to work out details of the programme and extended assistance for its implementation; and

(c) if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) A Conference of Chairmen and Managing Directors of Tourism Development Corporations of the Southern States was held on 30-10-1980 at Hyderabad to discuss ways and means to promote tourism in their States jointly in an integrated and coordinated manner. Representatives of Tourism Development Corporations of Andhra Pradesh, Tamilnadu, Kerala and Karnataka attended the above Conference.

(b) No, Sir.

(c) Does not arise.